

National Company Law Tribunal

Allahabad Bench

CP NO. 131/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: R.R. Sheetgah Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 424(3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	} Petitioner	Nalini
2.	MS. NALINI	ADV		
3	MR. RAKESH KUMAR	Adv.	Respondent	Rakesh

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Parties are represented by their respective counsels. It is informed that the settlement process among the parties has been materialized and a deed of settlement is proposed to be filed before the Hon'ble Supreme Court in a pending SLP. Keeping in view of this, the matter is adjourned to report settlement or for further hearing on 14th December, 2017.

Dated:21.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member (Judicial)